

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No. 1670-71/06

T.R.Vijay Kumar
ers

petition

VERSUS

State of Kerala & Ors.
Respondent (s)

Date: 18/1/2006 :This Petition was called on for mentioning today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner (s)

Mr. M.P.Vinod,adv.

For Respondent (s)

UPON being mentioned by counsel the Court made the following

O R D E R

List on due date.

[SUMAN WADHWA]
(MADHU SAXENA)

COURT MASTER

COURT MASTER